

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 412
IB/560/ND/2021

IN THE MATTER OF:

Swarupauto Private limited

...

Applicant

Under Section 59 of IBC, 2016.

Order delivered on 18.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Ms. Yogita Bhatia, CS Mr. Gagan Gulati,

HYBRID HEARING (PHYSICAL & VC)

ORDER

Ms. Yogita Bhatia, Learned Counsel for the Applicant/Liquidator is present through video-conferencing. Heard. Order stands reserved.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)